

HUDCO loan for development of municipal areas or townships

3196. SHRI AMAL DATTA : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether HUDCO has given/are giving loans for area development/township development—give details of loans given so far, Statewise, projectwise, break-up; and

(b) from what sources, loan is made available for development of municipal areas or townships and what are the terms and conditions attached to such loans ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) HUDCO is providing loan assistance for housing and urban development schemes, including schemes relating to area and township development. The State-wise details of the schemes sanctioned by HUDCO as on 31.10.1985 are given in the statement below.

(b) Urban Development is a State subject, and Central financial assistance for all the State Sector schemes is given in the shape of block loans and block grants without being tied to any particular scheme or head of development. There are, however, two Centrally sponsored schemes under which financial assistance is given to the State Governments. These are as under :

1. Centrally sponsored programme of Urban Basic Services with UNICEF assistance.

Under this scheme, the cost of projects intended for the benefit of

urban poor in the slums are shared by the UNICEF, State Governments/local bodies and the Central Government in the ratio of 40:40:20

2. Centrally sponsored scheme for Integrated Development of Small and Medium Towns.

Under this scheme, the Central assistance is provided in the form of loans to the extent of 50 per cent of the cost of the project in suitable instalments for the following components provide matching assistance is made by the State Government and/or implementing agency :

- (i) Land acquisition and development for residential schemes which includes sites and services with or without core housing
- (ii) Traffic and transportation schemes to subserve the shelter and employment project including construction of roads and improvement/upgradation of existing roads, but excluding the purchase of motor vehicles.
- (iii) Development of mandis/markets, provision of industrial estates, provision of others service and processing facilities for the benefit of agricultural and rural development in the hinterland.

Statement

Statewise statistical information as on 31-10-85

States/UTs	No. of Schemes	Project cost	Loan sanctioned	Amount released	Amount received	No. of Hsg. units sanctioned (Res. + Non. Res. + basic sanitation (Latrines))	No. of plots sanctioned
1	2	3	4	5	6	7	8
Andhra Pradesh	457	26276	16597	11217	3106	307929	2397
Assam	12	851	564	359	162	2250	0

(Rs. in lakhs)

1	2	3	4	5	6	7	8
Bihar	63	6875	3974	1277	739	84965	1073
Gujarat	450	30737	18427	11845	5659	336498	7609
Haryana	126	10084	7023	5097	2805	39208	109
Himachal Pradesh	55	1426	957	509	295	3185	757
Jammu & Kashmir	26	2033	1443	575	441	5102	10704
Karnataka	287	19816	10690	6693	3102	351450	3966
Kerala	178	16453	10121	6214	2355	219147	1153
Madhya Pradesh	194	13347	9238	4259	2727	79131	74276
Maharashtra	460	32486	20938	12710	4481	181449	8882
Manipur	4	384	259	96	12	629	0
Meghalaya	1	15	7	0	0	115	0
Orissa	106	8753	5898	2930	1014	58008	791
Punjab	147	9740	6254	4484	2393	49135	1969
Rajasthan	401	25458	17932	10867	3994	195002	18734
Sikkim	2	46	30	4	0	76	0
Tamil Nadu	436	25249	16795	12248	4262	162839	15667
Tripura	2	69	49	0	0	418	0
Uttar Pradesh	372	33331	93892	12593	4568	139851	31143
West Bengal	56	6455	4286	2438	1809	31142	878
A. & N. Islands	1	16	9	0	0	15	0
Chandigarh	33	4163	2876	2296	1128	16400	3962
Delhi	32	11282	7392	1631	1360	37895	0
Goa Daman & Diu	3	95	56	11	6	206	38
Pondicherry	4	202	142	103	41	1161	0
All States/UTs	3908	285643	185847	110456	46460	2303206	184113

[Translation]

**Expansion of IFFCO plant
at Phulpur**

3197. SHRI RAM PUJAN PATEL :
Will the Minister of AGRICULTURE be
pleased to state :

(a) whether Government have received
any proposal for the expansion of IFFCO
plant at Phulpur;

(b) whether such proposals for expansion
of plants have been received from the other
places also;

(c) whether out of these proposals, the
proposal of IFFCO, Phulpur, involves the
least expenditure and minimum time for the
same expansion of capacity;

(d) if so, the details thereof and the rea-
sons for not granting sanction for expansion
to Phulpur plant so far; and